

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:265  
ANSWERED ON:23.11.2011  
SEPARATION OF AIR ROUTES  
Mahajan Smt. Sumitra

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the flights operating on Delhi-Indore-Mumbai route have been grounded;
- (b) if so, the details thereof alongwith the reasons therefor;
- (c) whether the Government proposes for a separate Delhi Indore-Mumbai and Bhopal-Indore-Mumbai air routes; and
- (d) if so, the details thereof alongwith the reasons therefor?

**Answer**

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a)and(b): Existing and approved frequency of flights operating on sectors Delhi-Indore-Mumbai and Bhopal-Indore-Mumbai is given in Annexure-I.

(c)and(d): Operations in domestic sector have been deregulated and flights are being operated by concerned airlines on the basis of commercial viability subject to adherence of Route Dispersal Guidelines. Government has laid down Route Dispersal Guidelines with a view to achieving better regulation of air transport services taking into account the need for air transport services of different regions of the country including North-East region. It is, however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability while complying with Route Dispersal Guidelines (RDG).